

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

O.A. No. 500/93  
T.A. No.

DATE OF DECISION 16th September 1993

Shri Harisingh C. Solanki Petitioner

Shri D.N Pandya Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1  
No.

Harisingh Chelsinghji Solanki  
Bhankoda,  
Taluka Viramgam,  
District Ahmedabad.

**Applicant.**

Advocate Shri D.N. Pandya

## Versus

1. Union of India represented through General Manager Western Railway Churchgate, Bombay.
2. Personnel Officer, Divisional Offices Western Railway, Raikot.

### Respondents.

## Advocate

## ORAL JUDGEMENT

Tn

O.A. 500 of 1993

Date: 15-9-93

Per Hon'ble Shri N.B. Patel

### Vice Chairman

The applicant, who has retired from service on 30-9-1990, has filed this present application for correction of his birth date from 5-9-1932 to 28-9-34, nearly three years after his retirement on 20-8-1993. It was stated on behalf of the applicant that, according to the recollection of the applicant, he had made the last representation for correction of his birth date in 1985 and no reply has been given to him so far. The application is hopelessly delayed and is summarily rejected.

(V. Radhakrishnan)  
Member (A)

(N.B. Patel)  
Vice Chairman.

\*AS.

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(N.B. Patel)  
Vice Chairman.

\*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Application No. 082/500/93 of 199

Transfer Application No. — Old writ Pet. No. —

C E R T I F I C A T E

Certified that no further action is required to be taken and the case is left for consignment to the Record Room (Decided).

Dated : 5-10-93

Countersigned : Mr. S. K. Joshi  
5-10-93

92 Section Officer/Court Officer.

Sign. of the Dealing Assistant.

5-10-93

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

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NAMES OF THE PARTIES John H. C. Solander

## VERSUS

21-0-1 & others

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